

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1428
TO BE ANSWERED ON 26.07.2018**

PROCUREMENT OF AGGREGATE POWER

**1428. SHRI C. MAHENDRAN:
SHRI CH. MALLA REDDY:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether Government has launched a Pilot Scheme for Procurement of Aggregate Power of 2500 MW on competitive basis for three years under medium term without Power Purchase Agreement;
- (b) if so, the details thereof along with maximum capacity allotted off-take contracted capacity and tariff fixed;
- (c) whether the main purpose of the scheme is to revive the commissioned power plants which are unable to sell electricity in the absence of valid power purchase agreements; and
- (d) if so, the details thereof?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) & (b) : Yes, Madam. Central Government has launched a Pilot Scheme for procurement of aggregated power of 2500 MW on competitive basis for 3 (three) years under medium term i.e. from generators with commissioned projects but without Power Purchase Agreements. The Guidelines and Standard Bidding documents (SBDs) for Procurement of Aggregate Power have been notified on 10th April 2018. In response to the tender document floated on 1st May, 2018 on Discovery of Efficient Electricity Price (DEEP) Portal, successful bid-capacity of 1900 MW at a tariff Rs. 4.24/kWh have been received. However, capacity is yet to be allotted to the States.

(c) & (d) : The main purpose of the Pilot Scheme is to provide an alternative power procurement mechanism to address the problem of lack of new Medium / Long term PPAs in the country.
